passed recently, distribution, generation, etc. is the concern of the Delhi Municipal Corporation

श्री नवल प्रभाकर क्या मै जान सकता हू कि जहां दिल्ली शहर मे २२ नये पैसे प्रति यूनिट के हिसाब से बिजली सप्लाई की जाती है वहा दिल्ली के ही एक भाग नरेला मे बिजली ६२ नये पैसे प्रति यूनिट के हिसाब मे सप्लाई की जा रही है और इस का क्या कारण है ? जब दिल्ली ऐडवाइजरी कमेटी ने भी यह मजूर कर लिया है कि यह असमानता ठीक नही है और उस बिजली कम्पनी का लाइसेंस कैंसिल कर दिया जाना चाहिये, इस के बावजूद भी कोई कार्यवाही नही की जा रही है इस का क्या कारण है ?

Shri Hathi: I think the hon Member is referring to the Narela Co The Government of India have already asked the Commissioner to take necessary steps and they are taking necessary steps in the matter

श्री नवल प्रभाकर यह नेसैसेरी स्टेप्स कब तक ले लिये जायेंगे ?

Shri Hathi: Immediately

Shri Supakar: May I know if there is any Electricity Council for this area to look into these problems?

Shri Hathi: There is the Electricity Sub-Committee of the Corporation which looks after this

Public Call Offices

*59. { **Shri Ram Krishan:**
Shri Shree Narayan Das:

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Starred Question No 266 on the 27th November, 1958 and state what action is being taken or proposed to be taken to prevent functioning of Public Call Offices by insertion of false coins?

The Minister of Transport and Communications (Shri S. K. Patil): A scheme of utilising tokens for making calls from coin collecting boxes is still under investigation If found feasible, it will be introduced in one or two systems in about six months time

Shri Ram Krishan: May I know how far the introduction of new coins has prevented the insertion of false coins?

Shri S K. Patil: It does not make any difference so far as the false coins are concerned in any system they will be inserted

Shri Shree Narayan Das: May I know in how many cases such insertion of false coins has been found?

Shri S K. Patil: We have not any record, and at any rate, it is not with me here just now

Shri Tangamani: In reply to a similar question on a previous occasion the hon Minister stated that a rationalisation committee had been appointed and that we would be informed of its composition May I know the composition of that committee and whether that committee is considering this matter also? That committee went into the question of refixing the rates, and instead of two annas, 20 *naye paise* was introduced, and ultimately it was fixed at 15 *naya paise*. I would like to know the composition of the committee and whether the committee will make recommendations about these false coins also

Shri S. K. Patil: I do not remember whether this also is one of the terms of reference The Committee recommended that it should be 20 *naye paise* but the Government revised it a little bit and made it 15 *naye paise*

Shri Khadilkar: May I know whether the hon Minister has found that usually the telephone boxes in public call offices are out of order, and many a time, because you have got to insert two coins instead of one—10 and 5

naye paise—they are wasted; the utility or the service that it is supposed to render to the public is nullified? So, what steps are taken to see that the boxes are kept in perfect order?

Shri S. K. Patil: This difficulty is the old difficulty. If the boxes were not in good repair even before, it used to be so, and that is why this question of token arises. That possibly might obviate the difficulty, and that is why I have answered the question that we are thinking of introducing the token, and that possibly might be an improvement over the existing system.

Mr Speaker: Shri Tariq.

Shri A. M. Tariq: Questions 60 and 106 may be taken up together as they relate to the same subject.

Mr. Speaker: Tabled by the same hon. Member?

The Minister of Food and Agriculture (Shri A. P. Jain): They are different questions. One is about grapes and the other is about dry fruits.

Mr. Speaker: Then he may answer this now and the other later.

Import of Fruits from Pakistan

***60. Shri A. M. Tariq:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether fruits, specially grapes, are imported from Pakistan; and

(b) if so, the action Government have taken or propose to take to develop grape orchards in India?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes. Grapes are, however, mainly imported from Afghanistan.

(b) A statement is laid on the Table of the Lok Sabha. [*See* Appendix I, annexure No. 18].

श्री अ० मु० तारिक . आप ने जो स्टटमेंट टबल पर रखा है उस में जहा आप ने और जगहों का जिक किया है वही आप ने काश्मीर रियासत का जिक नहीं किया है जहां कि अंगूर की पैदावार बहुत होती थी और जहां आला किस्म के अंगूर होते थे। आप की लिस्ट में काश्मीर का कोई जिक नहीं है।

डा० पं० शा० देशमुख : हमारे पास इस बारे मे कोई सूचना नही थी, इसलिये इस मे काश्मीर का कोई जिक्र नहीं है।

श्री अ० मु० तारिक मैं यह जानना चाहता हूं कि आप ने काश्मीर में अंगूर के *डेवेलपमेंट के लिये क्या कदम उठाये हैं?*

स्पीकर महोदय ज्यादा बढाने के लिये।

डा० पं० शा० देशमुख अभी तक हमारे पास काश्मीर से कोई स्कीम नही आई है। अगर हमारे पास कोई स्कीम आवेगी तो हम उस पर गौर करेंगे।

श्री अ० मु० तारिक . यह ठीक है कि काश्मीर से आप के पास स्कीम नही आई है। लेकिन यह चीज हम दूसरे मुल्क से मंगाते हैं और इस पर हमारी कसीर रकम खर्च होती है। इसलिए यह हमारा फर्ज हो जाता है कि हम अपने मुल्क के उन हिस्सो मे जहा यह चीज पैदा हो सकती है इस को डेवेलप करने के लिये कदम उठाये। मै जानना चाहता हू कि इस बारे में सरकार ने क्या कदम उठाये है?

Mr. Speaker: The hon. Member will take it up with his own Government also.

श्री पद्म देव माननीय मंत्री जी को यह भलीभांति मालूम है कि हिमाचल के तहसील चीनी में ३२०० मरब्बा मील का क्षेत्र एसा है जहा अगूर, चिलगोजा, पिस्ता, और बादाम की अच्छी पैदावार हो सकती है। वहा के सम्बन्ध में क्या माननीय मंत्री जी ने कोई विशेष योजना बनाई है।